

ITEM NO.42

COURT NO.14

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 29281-29282/2019

(Arising out of impugned final judgment and order dated 20-11-2019 in SPLA No. 372/2019 20-11-2019 in SPLA No. 373/2019 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

BANWARI LAL KANCHAL

Petitioner(s)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

Respondent(s)

(IA No. 53485/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 191064/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 1547/2022 - EXEMPTION FROM FILING O.T.

IA No. 53486/2021 - EXEMPTION FROM FILING O.T.

IA No. 21285/2020 - EXEMPTION FROM FILING O.T.

IA No. 191063/2019 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 5025-5026/2020 (XI)

(IA No. 34152/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 109597/2020 - EXEMPTION FROM FILING O.T.

IA No. 109583/2020 - EXEMPTION FROM FILING O.T.

IA No. 60674/2020 - EXEMPTION FROM FILING O.T.

IA No. 62250/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 60666/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 13536/2020 (XI)

(IA No. 58921/2020 - CONDONATION OF DELAY IN FILING

IA No. 109836/2020 - EXEMPTION FROM FILING O.T.

IA No. 109606/2020 - EXEMPTION FROM FILING O.T.

IA No. 58926/2020 - EXEMPTION FROM FILING O.T.

IA No. 62267/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 58929/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES

IA No. 58925/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

CONMT.PET.(C) No. 507-508/2020 in SLP(C) No. 29281-29282/2019 (XI)

(IA No. 82910/2020 - EXEMPTION FROM FILING O.T.

IA No. 67925/2020 - EXEMPTION FROM FILING O.T.

IA No. 82905/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 67927/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 10-08-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Arunabh Chowdhury, Sr. Adv.
42 Ms. Diksha Rai, AOR
Mr. Ankit Agarwal, Adv.

42.1 Mr. Parthiv K. Goswami, Sr. Adv.
Ms. Diksha Rai, AOR
Mr. Ankit Agarwal, Adv.

42.2 Ms. Nina R. Nariman, Adv.
Ms. Diksha Rai, AOR
Mr. Ankit Agarwal, Adv.
Ms. Ragini Pandey, Adv.

42.3 Ms. Diksha Rai, AOR
Mr. Ankit Agarwal, Adv.
Ms. Ragini Pandey, Adv.
Ms. Kristideepa Choudhary, Adv.

For Respondent(s) Mr. Abhinav Gupta, Adv.
42 to 42.2. Mr. Harsh Jain, Adv.
Mr. Satpal Singh, AOR

Mr. Purushottam Sharma Tripathi, AOR
Mr. Vijay Pratap Singh, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Ravi Chandra Prakash, Adv.
Mr. Vani Vyas, Adv.
Mr. Rajiv Kumar, Adv.
Mr. Abhishek Tripathi, Adv.
Mr. Vijay Dixit, Adv.

Mr. Bhakti Vardhan Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 08.09.2022.

(Geeta Ahuja)
Assistant Registrar-Cum-PS

(Vidya Negi)
Assistant Registrar